

1	2	3
(11)	Orissa	02
(12)	Puducherry	01
(13)	Punjab	03
(14)	Rajasthan	08
(15)	Tamil Nadu	29
(16)	Uttarakhand	04
(17)	Uttar Pradesh	10
(18)	West Bengal	01
(19)	New Delhi	11

Institutions ‘Deemed to be Universities’ are only teaching institutions, and they are not permitted to affiliate any college or institution.

(c) and (d) Institutions ‘deemed-to-be-universities’ have expanded the base of higher education in the country and are offering education and research facilities in various disciplines such as Medical Education, Physical Education, Fisheries Education, Languages, Social Sciences, Population Sciences, Dairy Research, Forest Research, Armament Technology, Maritime Education, Yoga, Music and Information Technology, etc. However no data regarding the number and percentage of students who pass out of Institutions ‘deemed to be Universities’ is maintained centrally.

**Education beyond primary level**

1880. SHRI PARIMAL NATHWANI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of schemes to encourage children to continue education beyond the primary level;
- (b) the expenditure on such schemes during the last three years in various States;
- (c) whether his Ministry have any plans to help States like Jharkhand, where this percentage is low, to mitigate the situation?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) The Sarva Shiksha Abhiyan (SSA) programme was initiated in 2001-2002 to provide for universalisation of elementary education amongst children in the age group of 6-14 years in a time bound manner by 2010. Another scheme which helps children to continue their education at primary and upper primary level is Mid Day Meal (MDM) in existence since 1995. Details of funds provided to States during the last three years under SSA and MDM are given in the enclosed Statement (See below).

(c) Funds are released to Jharkhand under SSA and MDM on a regular basis, based on the approved pattern of financial sharing between the Central and State Governments, and in Annual Work Plan and Budgets approved by the Project Approval Board. The funds released to Jharkhand are at Annexure.

**Statement**

*State-wise details of GOI release during the last three years under SSA and MDM*

*(Rupees in lakhs)*

Sl. No.	Name of the State	GOI Releases					
		2006-2007		2007-08		2008-09	
		SSA	MDM	SSA	MDM	SSA	MDM
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	46245.56	36885.14	28100.00	46741.75	71031.78	10504.62
2.	Arunachal Pradesh	7143.74	2841.29	11043.55	1216.87	13683.64	1339.72
3.	Assam	51464.72	29728.85	28903.62	14690.43	42740.91	26655.97
4.	Bihar	107744.39	47829.87	135417.64	48723.66	186158.47	50505.17
5.	Chhattisgarh	50182.20	15533.19	46787.76	17146.69	51853.86	34777.30
6.	Goa	724.12	277.87	899.57	306.70	804.41	628.32
7.	Gujarat	14806.97	17640.71	22658.26	14304.58	25432.47	22674.39
8.	Haryana	25647.12	5926.58	14220.00	6369.06	20546.87	7934.60
9.	Himachal Pradesh	6250.75	4399.52	7638.30	3107.79	8552.99	11453.59
10.	Jammu and Kashmir	22083.37	5876.58	20063.27	3741.14	20532.59	5860.59
11.	Jharkhand	51515.00	15429.01	80748.99	21752.17	69041.09	20298.22
12.	Karnataka	54206.98	24746.02	40604.78	33851.43	51578.19	30204.49
13.	Kerala	6382.00	6231.79	8323.42	7420.20	10854.04	16012.90
14.	Madhya Pradesh	110879.68	49718.43	86769.94	63583.40	85569.35	60920.33
15.	Maharashtra	52158.56	45328.13	45729.96	33702.61	67386.02	78364.21
16.	Manipur	9.24	1414.75	1850.95	986.76	321.21	1607.99
17.	Meghalaya	4294.00	2650.65	9359.63	3743.78	9440.36	2553.30
18.	Mizoram	3441.69	621.79	4212.02	485.00	5112.59	1568.20

1	2	3	4	5	6	7	8
19.	Nagaland	2315.20	1693.06	4596.00	1195.29	2867.87	1181.57
20.	Orissa	44010.95	27980.77	62853.68	38294.23	49080.9	33103.28
21.	Punjab	12879.92	6224.98	10493.88	8100.21	13808.1	18322.92
22.	Rajasthan	75809.82	27561.57	101307.20	48330.18	108326.8	42060.74
23.	Sikkim	402.14	788.51	1036.25	418.86	1075.31	496.75
24.	Tamil Nadu	37329.65	14484.04	53125.09	18031.19	45414.47	29467.64
25.	Tripura	5330.01	2762.46	4178.49	2448.56	6464.12	3506.38
26.	Uttarakhand	16934.00	4947.95	13162.80	4545.25	11444.45	7384.05
27.	Uttar Pradesh	206654.00	82664.11	204758.00	94690.18	212884.89	82725.28
28.	West Bengal	61736.80	39644.01	90571.68	41544.53	65169.37	58284.40
29.	Andaman and Nicobar Islands	419.62	46.52	187.10	125.52	780.54	404.66
30.	Chandigarh	300.00	17.15	934.95	361.75	820.52	378.49
31.	Dadra and Nagar Haveli	100.00	26.47	418.54	180.56	104.63	180.89
32.	Daman and Diu		24.59		54.30	0	88.05
33.	Delhi	4230.24	943.73	1671.55	2914.07	1529.01	6588.23
34.	Lakshadweep	87.47	1.06		0.00	70	19.59
35.	Puducherry		201.70	577.07	244.41	638.59	548.07
Total		1083719.91	523092.83	1143203.94	583353.12	1261120.41	668604.89

#### Earn and Learn scheme

1881. SHRI SANJAY RAUT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is considering to adopt a new scheme like Earn and Learn in the country for benefiting poor and economically weaker section students;

(b) if so, the details thereof;

(c) whether Government intends to introduce career oriented new vocational courses at secondary and higher secondary levels for providing more employment opportunities to the students in the country;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?